

O.A.NO. 423/1995.

17. ORDER DATED 09-04-2002.

Heard Mr. Rutwick Panda, learned counsel for the Applicants, Mr. K. C. Mohanty, learned Government Advocate for the State Govt. of Orissa and Mr. A. K. Bose, learned Senior Standing Counsel appearing for the Union of India. The Applicants, 85 in number, are Police Personnel of the State Govt. of Orissa engaged to give watch and security to ARC at Charibatia/Chowduar in the District of Cuttack. They being State Govt. servants, their present Original Application is not maintainable in this Tribunal. In the said premises, this OA is dismissed as not being maintainable; but without any order as to costs.


09.04.2002
(MANORANJAN MOHANTY)
MEMBER (JUDICIAL)

Free copy
of the order
No. 17 dt. 9.4.02
given to the
both Counsel.

Ratna
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